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MOST URGENT
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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 29358-29458 /Genl./Circulation/West/THC/2026

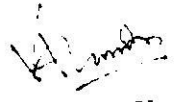
Dated, Delhi the 08 JUN 2026

Sub.- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of letter No. 25942-26002/R.R (Civil)/South/Saket/2026 dated 03.06.2026 along with its enclosure i.e. Annexure 'A' (Record of 91 Execution Petitions for the year 2012 & 2017 are identified by Record Room (Civil), South District during the period w.e.f. 21.05.2026 to 31.05.2026 for weeding out) bearing Diary No. 7108 dated 05.06.2026 received, on the subject cited above, from Dr. Saurabh Kulshreshtha, Ld. District Judge - 04/ Ld. Officer-In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision/Case/Petition/Matter, if any, of the Cases mentioned in the Annexure 'A' (Record of 91 Execution Petitions for the year 2012 & 2017 are identified by Record Room (Civil), South District during the period w.e.f. 21.05.2026 to 31.05.2026 for weeding out) be sent to Record Room Sessions, South District through Official E-Mail ID : rreivil-st@ddc.nic.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision/Case/Petition/Matter pending of the Cases as mentioned in the Annexure 'A' (Record of 91 Execution Petitions for the year 2012 & 2017 are identified by Record Room (Civil), South District during the period w.e.f. 21.05.2026 to 31.05.2026 for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, Record Room (Civil), West District, Tis Hazari Courts, Delhi.
3. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
4. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Harish Kumar)
District Judge (Commercial Court) - 04/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

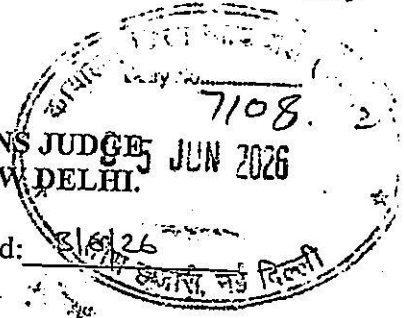
Enclosure:- As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

25942-26002

No. _____/R.R (Civil)/South/Saket/2026

Dated: 21/6/26



To,

The Ld. Principal District & Sessions Judges,
South-East District/New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/
Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tariff Singh).

Ref.:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

This is to apprise you that the records of 91 execution petitions for the year 2012 & 2017 in Record Room (Civil), South District, have been identified during the period w.e.f. 21.05.2026 to 31.05.2026, which have to be weeded out. A list of these files is annexed as Annexure 'A'.

It is, therefore, requested to direct the concerned officer to circulate the same to the Courts in your district and the concerned Officer(s)/Official(s) may please be impressed upon to inform at the earliest as to whether any appeal or matter in respect of the cases/ petitions shown in Annexure-'A' are pending before their Courts/ Trial Courts/any other Courts, and confirmation in this respect be also sent to Record Room Sessions, South District on the official e-mail id i.e. rrcivil-st@ddc.nic.in within 15 days so that the relevant records pertaining to such pending appeals or matters may not be destroyed.

It is further submitted that in case no reply is received within the stipulated period of 15 days then it will be presumed that there is no such Appeal, Revision or any other matter in respect of the list of cases specified in Annexure 'A' is pending.

This is issued with the prior approval of the Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(Dr. Saurabh Kulshrestha)

District Judge-04/Officer In-Charge,
Record Rooms, South District,
Saket Court Complex, New Delhi

Encl. : Annexure-'A'.

Copy forwarded for information to :-

1. The PS to the Ld. principal District & Sessions Judge, South District, Saket Courts Complex.
2. Copy to Branch In-Charge of R & I Branch, South District with the direction to circulate and upload the list of cases specified in Annexure-'A' on the Layers platform of South District and also to circulate it on the official e-mail Id's of the Courts of District Courts South to obtain confirmation or reply with regard to the pendency of any appeal or any other matter in respect thereof and to provide compliance report with proof of circulation within two days after receiving this letter to the Branch In-charge, Record Room South, New Delhi.

LIST OF DECIDED CASES FOR WEEDING OUT OF YEAR 2017 & 2012, EXECUTION 2017 & 2012 OF RECORD ROOM CIVIL SOUTH DISTRICT, SAKET COURT COMPLEX NEW DELHI.

Sl.No.	Goshwara No.	Case No.	Case Year	Petitioner	Respondent	D.O.D. (dd/mm/yy)	Decision Type
1	523.FXE (VII) 2017	DR 01/17	2017	BASAR CHAND MATHY	KAMLA NATHRU COLLEGE	03/05/17	DISPOSED
2	524.FXE (VII) 2017	EX 17(C)/16	2016	M/S HOME CREDIT INDIA FIN PVT LTD	GURPREET SINGH	08/05/17	DND
3	525.FXL (VII) 2017	EX 7/17	2017	T. SH. LAL RND MALL	DAU DAYAI	09/05/17	DISPOSED
4	526.FXE (VII) 2017	EX 10/15	2015	AAR KAY FIN LEASE PVT LTD	AVTAR SINGH	12/05/17	RETURNED
5	527.FXI (VII) 2017	EX 02/17	2017	RAJENDR KUMAR KALRA	MIHRAULI DEFIAL TRANSPORT	12/05/17	SATISFIED
6	528.FXE (VII) 2017	EX 25/16	2016	AAR KAY FIN LEASE PVT LTD	ARUNA	12/05/17	RETURNED
7	529.FXI (VII) 2017	DR 75/16	2016	RAMFISH KUMAR	NIRMAI KANTA SINGAL	19/05/17	ALLOWED
8	530.FXE (VII) 2017	DR 74/16	2016	ARVINDR PAL SINGH	NIRMAI KANTA SINGAL	19/05/17	ALLOWED
9	531.FXE (VII) 2017	DR 71/16	2016	M/S AGGARWAL BROTHERS	SMT SUNDER DEVI	22/05/17	DND
10	532.FXE (VII) 2017	EX 8/17	2017	MITTER SAIN GUPTA	ISHWAR DASS BINDAI	23/05/17	WITHDRAW
11	533.FXI (VII) 2017	DR 28/1/10	2010	KISHAN LAL NAGPAL	SMT RAJ RANI	23/05/17	ALLOWED
12	534.FXI (VII) 2017	EX 16(C)/16	2016	SUNIL KUMAR	M/S VIJAY SATEL'S COMPANY	25/05/17	SATISFIED
13	535.FXE (VII) 2017	DR 12/15	2015	RAJEV KUMAR	JAGDISH YADAV	11/07/17	ALLOWED
14	536.FXE (VII) 2017	EX 135/17	2017	MAHINDRA & MAHINDRA FIN SER LTD	SUNIL TOMAR	01/06/17	RETURNED
15	537.FXI (VII) 2017	DR 17/17	2017	RAM AVTAR BISHAN CHAND	SMT VINOD GUPTA & ORS	03/06/17	ALLOWED
16	538.FXE (VII) 2017	EX 18/15	2015	NIKHIL KUMAR	HARBANS LAL KALRA	06/06/17	DISPOSED
17	539.FXI (VII) 2017	EX 12(C)/16	2016	HDFC BANK LTD	UNIQUE TOURISM PVT LTD	06/06/17	RETURNED
18	540.FXE (VII) 2017	EX 10(C)/16	2016	HDFC BANK LTD	UNIQUE TOURISM PVT LTD	06/06/17	RETURNED
19	541.FXE (VII) 2017	EX 13(C)/16	2016	HDFC BANK LTD	UNIQUE TOURISM PVT LTD	06/06/17	RETURNED
20	542.FXI (VII) 2017	EX 11(C)/16	2016	HDFC BANK LTD	UNIQUE TOURISM PVT LTD	06/06/17	RETURNED
21	543.FXI (VII) 2017	EX 75/16	2016	PHOENIX ARC PVT LTD	BABU RAM SETHIYA	09/06/17	RETURNED
22	544.FXI (VII) 2017	EX 76/16	2016	PHOENIX ARC PVT LTD	SANT RAM	09/06/17	RETURNED
23	545.FXI (VII) 2017	EX 73/16	2016	PHOENIX ARC PVT LTD	MUNESH KUMAR	09/06/17	RETURNED
24	546.FXI (VII) 2017	EX 71/16	2016	PHOENIX ARC PVT LTD	CHANDAR PRAKASH SABOO	09/06/17	RETURNED
25	547.FXE (VII) 2017	EX 77/16	2016	PHOENIX ARC PVT LTD	RAJESH CHAUDHARY	09/06/17	RETURNED
26	548.FXI (VII) 2017	EX 74/16	2016	PHOENIX ARC PVT LTD	VINAY AHUJA	09/06/17	RETURNED
27	549.FXI (VII) 2017	EX 136/17	2017	M/S CHOLAMANDIAM INVESTMENT	RAJIV GUPTA & ORS	09/06/17	RETURNED
28	550.FXI (VII) 2017	DR 63/17	2017	SMT. SHARDA GROVER	MRS. NAMITA SINGH	09/06/17	ALLOWED
29	551.FXE (VII) 2017	EX 64/16	2016	M/S MAGMA FINCORP LTD	MAHENDER SINGH	09/06/17	RETURNED
30	552.FXE (VII) 2017	EX 62/16	2016	M/S MAGMA FINCORP LTD	DAYA CHAND SONI & ORS	09/06/17	RETURNED
31	553.FXI (VII) 2017	EX 60/16	2016	M/S MAGMA FINCORP LTD	SONAM & ORS	09/06/17	RETURNED
32	554.FXI (VII) 2017	EX R2539/16	2016	TRUE LINK FINANCE LTD	ASHOK KUMAR	02/05/17	SATISFIED
33	555.FXE (VII) 2017	EX R3069/16	2016	HDFC BANK LTD	PUSHPENDRA CHAUDHARY	03/05/17	RETURNED
34	556.FXE (VII) 2017	EX R2997/16	2016	HDFC BANK LTD	PRAVEESH YADAV	04/05/17	RETURNED
35	557.FXI (VII) 2017	EX R3028/16	2016	M/S HOME CREDIT INDIA FIN PVT LTD	MAHENDER	04/05/17	RETURNED

36	558 EXI CIVIL 2017	EX 82547/16	2016 RATNI DI VI	ANWAR ALAM KHAN & ORS	05/05/17 RETURNED
37	559 EXI CIVIL 2017	EX 82666/16	2016 M/S KOTAK MAHINDRA BANK	DHARM DASS LAKHA	05/05/17 RETURNED
38	560 EXI CIVIL 2017	EX 83093/16	2016 M/S INDUSIND BANK LTD	SANJAY SINGH	05/05/17 RETURNED
39	561 EXI CIVIL 2017	EX 83092/16	2016 M/S INDUSIND BANK LTD	SANJAY SHARMA	05/05/17 RETURNED
40	562 EXI CIVIL 2017	EX 82588/16	2016 KOTAK MAHINDRA BANK	ARVIND KUMAR SHARMA	08/05/17 RETURNED
41	563 EXI CIVIL 2017	EX 82478/16	2016 MAGMA FINCORP LTD	JITENDER SINGH	09/05/17 RETURNED
42	564 EXI CIVIL 2017	EX 82653/16	2016 MAGMA FINCORP LTD	SHIV DAYAL	09/05/17 RETURNED
43	565 EXI CIVIL 2017	EX 82218/16	2016 HDFC BANK LTD	ZAFID SAHAY	11/05/17 RETURNED
44	566 EXI CIVIL 2017	EX 82270/16	2016 M/S BANSAL CREDITS LTD	VINOD TANWAR	12/05/17 RETURNED
45	567 EXI CIVIL 2017	EX 82654/16	2016 MAGMA FINCORP LTD	BHARAT SINGH	12/05/17 RETURNED
46	568 EXI CIVIL 2017	EX 82149/16	2016 M/S SHRI RAM CITY UNION FINANCE LTD	GUR MOHID	16/05/17 RETURNED
47	569 EXI CIVIL 2017	EX 82561/16	2016 M/S SHRI RAM CITY UNION FINANCE LTD	DHARMENDER	16/05/17 RETURNED
48	570 EXI CIVIL 2017	EX 82377/16	2016 M/S SHRI RAM CITY UNION FINANCE LTD	ABU SHAJAB	16/05/17 RETURNED
49	571 EXI CIVIL 2017	EX 82565/16	2016 M/S SHRI RAM CITY UNION FINANCE LTD	RUPINDER SINGH	16/05/17 RETURNED
50	572 EXI CIVIL 2017	EX 82389/16	2016 M/S SHRI RAM CITY UNION FINANCE LTD	SURAJ PRAKASH	16/05/17 RETURNED
51	573 EXI CIVIL 2017	EX 82384/16	2016 M/S C LAL CHIT FUND PVT LTD	SUJOY GUPTA	17/05/17 RETURNED
52	574 EXI CIVIL 2017	EX 82383/16	2016 M/S C LAL CHIT FUND PVT LTD	SUJOY GUPTA	17/05/17 RETURNED
53	575 EXI CIVIL 2017	EX 83026/16	2016 HDFC BANK LTD	SUBHRA PRAVIN	17/05/17 RETURNED
54	576 EXI CIVIL 2017	EX 82901/16	2016 M/S HOME CREDIT INDIA FIN PVT LTD	ABDUL AMAAN	19/05/17 RETURNED
55	577 EXI CIVIL 2017	EX 208/17	2017 AHSHEK MEHRA	RASHID RAHEEM	19/05/17 RETURNED
56	578 EXI CIVIL 2017	EX 82315/16	2016 M/S HINDUJA ESTATE FIN LTD	NAND KISHORI & ORS	23/05/17 RETURNED
57	579 EXI CIVIL 2017	EX 82429/16	2016 M/S HINDUJA ESTATE FIN LTD	MOHID KASIM	24/05/17 RETURNED
58	580 EXI CIVIL 2017	EX 82152/16	2016 ICICI BANK LTD	SAJID ALI & ORS	24/05/17 SATISFIED
59	581 EXI CIVIL 2017	EX 83087/16	2016 HDFC BANK LTD	ABUSAD AZMI	25/05/17 RETURNED
60	582 EXI CIVIL 2017	EX 82483/16	2016 M/S TANIJA COMPLETE HOME SOLUTIONS	M/S 3RD DIMENSION ARCHT	25/05/17 SATISFIED
61	583 EXI CIVIL 2017	EX 82465/16	2016 SANJAY TANIJA	M/S 3RD DIMENSION ARCHT	25/05/17 SATISFIED
62	584 EXI CIVIL 2017	EX 82562/16	2016 M/S SHRI RAM CITY UNION FINANCE LTD	RAVINDER SINGH	26/05/17 RETURNED
63	585-EXL CIVIL 2017	EX 82565/16	2016 M/S SHRI RAM CITY UNION FINANCE LTD	PRAVEEN LOHIA	26/05/17 RETURNED
YEAR 2012					
64	1456 EXI CIVIL 2012	47	2012 RAJEEV SINGH	M/S R K GLOBAL SHAL & SUTUJ	10/12/12 SATISFIED
65	1457 EXI CIVIL 2012	88	2012 NACHI MOTHE RSON TECHNOLOGY	M/S SHAGUN ENTERPRISES & CO	18/10/12 TC
66	1458 EXI CIVIL 2012	63	2012 M/S SHRI RAM CITY UNION FINANCE LTD	RAKA	11/01/12 SATISFIED
67	1459 EXI CIVIL 2012	46	2012 OM BAHADUR	MARFESH KUMAR	11/01/12 SATISFIED
68	1460 EXI CIVIL 2012	50	2012 M/S TRUE LINK FINANCE LTD	RANJEET SINGH & ORS	29/11/12 SATISFIED
69	1461 EXI CIVIL 2012	52	2012 M/S TRUE LINK FINANCE LTD	AAS MOHID & ORS	29/11/12 SATISFIED
70	1462 EXI CIVIL 2012	72	2012 NARESH CHAND JAIN(DEFENCE THROUGHDR	SUBHASH SHAIYA	29/11/12 SATISFIED
71	1463 EXI CIVIL 2012	69	2012 M/S SHRI RAM CITY UNION FINANCE LTD	KHUSHI RAM	29/11/12 SATISFIED
72	1464 EXI CIVIL 2012	96	2012 BAJRANG LAI	PITRAM & ORS	12/06/12 SATISFIED

73	1465 EXE CIVIL 2012	69	2011 M/S TRUE LINK FINANCE LTD	SMT. KETIA DEVI & ORS	19/12/12 SATISFIED
74	1466 EXE CIVIL 2012	8	2012 M/S TRUE LINK FINANCE LTD	NARESH KUMAR & ORS	13/1/2012 SATISFIED
75	1467 EXL CIVIL 2012	13	2011 M/S TRUE LINK FINANCE LTD	SUNIL & ORS	13/12/12 SATISFIED
76	1468 EXE CIVIL 2012	55	2012 NASIR KHAN	MUMTAZ KHAN	14/12/12 SATISFIED
77	1469 EXE CIVIL 2012	32	2012 M/S KOTAK MAHINDRA BANK	MANDEEP SINGH UPPAL	14/12/12 DAW/SATISFIED
78	1470 EXE CIVIL 2012	41	2012 ANAND PRAKASH JAIN	SMT. TAXMI DEVI & ORS	06/06/12 SATISFIED
79	1471 EXE CIVIL 2012	248	2009 MD HANEEF	SMT RASHIDAN	03/04/12 COMPROMISED
80	1472 EXE CIVIL 2012	25	2008 MD HANEEF	SMT RASHIDAN	03/04/12 COMPROMISED
81	1473 EXE CIVIL 2012	28	2008 MD HANEEF	SMT RASHIDAN	03/04/12 COMPROMISED
82	1474 EXE CIVIL 2012	27	2008 MD HANEEF	SMT RASHIDAN	03/04/12 COMPROMISED
83	1475 EXE CIVIL 2012	112	2008 MD HANEEF	SMT RASHIDAN	03/04/12 COMPROMISED
84	1476 EXE CIVIL 2012	26	2008 MD HANEEF	SMT RASHIDAN	03/04/12 COMPROMISED
85	1477 EXE CIVIL 2012	29	2008 MD HANEEF	SMT RASHIDAN	03/04/12 COMPROMISED
86	1478 EXE CIVIL 2012	221	2010 MD HANEEF	SMT RASHIDAN	11/04/12 COMPROMISED
87	1479 EXE CIVIL 2012	28	2011 M/S TRUE LINK FINANCE LTD	RAMANUJ	19/04/12 SATISFIED
88	1480 EXE CIVIL 2012	88	2011 RAVI KUMAR MAHOTA	SURESH V SINGH	13/08/12 DNP
89	1481 EXE CIVIL 2012	28A	2012 MANMOHAN SINGH	DHIRAJ SINGH	19/09/12 P/ALLOWED
90	1482 EXE CIVIL 2012	182/12	2012 MANOJ KUMAR	MEENU KHANNA	07/12/12 ALLOWED
91	1448 EXE CIVIL 2012	71/10	2010 M/S MAHINDRA & MAHINDRA FIN IND LTD	ROHTASH & ORS	13/09/12 DAW